

**HIGH COURT OF SIKKIM  
GANGTOK**

No.: 11/HCS

Date: 19.4.23

**N-O-T-I-F-I-C-A-T-I-O-N**

The Hon'ble, the Chief Justice, High Court of Sikkim is hereby pleased to constitute a Committee comprising of the following Judicial Officers from the District Judiciary to oversee and assist in creation of translated contents and also to workout and provide translated contents e.g., captions, alerts, messages and templates for multi-lingual support as well as for translation of labels, buttons, process, order & judgments templates so that optimum process automation is achieved in the Case Information System(CIS) 4.0:-

- i). Mr. Karma Wangchuk Bhutia, Principal District & Sessions Judge, Gangtok(Pakyong i/c);
- ii). Mrs. Sonam Denka Wangdi, District & Sessions Judge, Mangan;
- iii). Mrs. Ranjeeta Pradhan, Chief Judicial Magistrate-cum-Civil Judge (SD), Gangtok;
- iv). Mrs. Urvashi Pradhan, Civil Judge-cum-Judicial Magistrate, Mangan (Chungthang i/c);
- v). Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate, Gyalshing (Soreng i/c);
- vi). Mrs. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, Namchi

The Committee shall be assisted by the Section Officers of Gangtok & Namchi Court Centres.

By Order,

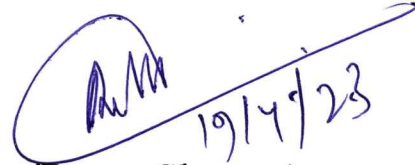
*sd/-*  
**(Prajwal Khatiwada)**  
Registrar General  
High Court of Sikkim

**Memo No.:** 695-712/HCS

**Date :-** 19.4.23

**Copy to :-**

1. Member(Project Management), eCommittee, Supreme Court of India, New Delhi.
2. Mr. Karma Wangchuk Bhutia, Principal District & Sessions Judge, Gangtok(Pakyong i/c) (email id :- kw.bhutia@aij.gov.in)
3. Mrs. Sonam Denka Wangdi, District & Sessions Judge, Mangan (email id :- sonam.wangdi@aij.gov.in)
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7. Mrs.Rohini Rai, Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, Namchi (email id :- rohini.raai@aij.gov.in)
8. All District & Sessions Judges
9. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok.
10. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok
11. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok
12. All Section-in-Charge, High Court of Sikkim
13. File and
14. Guard File

  
19/4/23

**(Benoy Sharma)**

Central Project Coordinator  
High Court of Sikkim